

(d) if so, to what extent these proposals have helped in reducing the powers of the Public Investment Board; and

(e) to what extent this has also helped in reducing the delay in sanctioning of the projects?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) to (e) There is no proposal by this Ministry to transfer the powers of Public Investment Board to respective Central Ministries and Departments. However a decision has been announced in the Finance Minister's Budget Speech to delegate more powers on investment decisions to Boards of PSUs.

Instructions already exist that all investment proposals should be backed by adequate funding arrangements.

Instructions also exist, laying down a time schedule regarding each stage of investment decision before a case can be put up to the PIB. It is the responsibility of each agency to ensure that the time schedule is adhered to.

[Translation]

Export Oriented Units in U.P.

3268. SHRI D.P. YADAV: Will the Minister of COMMERCE be pleased to state:

(a) the number of export oriented units in the country especially in Uttar Pradesh permitted during 1996-97;

(b) the total amount invested in these units;

(c) whether the Government have estimated about the number of workers got employment in these units; and

(d) if so, the percentage of workers employed in these units during the last one year?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH):

	Entire Country	U.P.
(a) No. of export oriented units (EOUs) approved during 1996-97	455	29
(b) Investment proposed to be made in these EOUs (Rs. in Crores)	9994.53	457.85
(c) Proposed employment of supervisory and non supervisory staff in these EOUs (in No.)	71,990	4373
(d) Percentage of workers proposed to be employed in these EOUs.	100%	6%

[English]

Income Tax Payers of Ladakh

3269. SHRI P. NAMGYAL: Will the Minister of FINANCE be pleased to state the total amount realised from the Income Tax Payers of Ladakh region during each of the last three years, district-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. P. VEERENDRA KUMAR): The amount realised from income-tax payers of Ladakh region for the last three assessment years are stated below:-

1994-95	Rs. 50,000/-
1995-96	Rs. 41,000/-
1996-97	Rs. 38,000/-

Separate data in respect of Leh and Kargil districts is not maintained.

[Translation]

Shortage of Stamp Paper

3270. SHRI DINESH CHANDRA YADAV: Will the Minister of FINANCE be pleased to state:

(a) whether the Government are aware of the shortage of stamp papers of the value of Rs. 10 and Rs. 5 in some districts of Bihar;

(b) if so, the reasons therefor; and

(c) the steps taken by the Government to supply adequate quantity of stamp paper of lower denomination to the State?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.P. VEERENDRA KUMAR): (a) Yes, Sir.

(b) The short supply is due to constraints of capacity at Security Presses.

(c) The capacity of the Presses is proposed to be augmented by installation of new machinery and reorganisation of production activities of the presses.

[English]

Unrecovered Loan

3271. SHRI BADAL CHOUDHURY:
PROF. JITENDER NATH DAS:

Will the Minister of FINANCE be pleased to state:

(a) the total amount of unrecovered loan extended by the Nationalised Banks to the industrial and business sectors;

(b) the details of such unrecovered loans which are of an amount of above rupees five crores business, house-wise; and